

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 202 of 1996

Date of Order: 10.3.98.

Present: Hon'ble Mr. Justice S.N. Mallick, Vice-Chairman.
Hon'ble Mr. S. Dasgupta, Administrative Member.

ANUP KR. SARKAR

-VS-

UNION OF INDIA & ORS.

For the petitioner: NONE.

For the respondents: Mr. B. Mukherjee, counsel.

Heard on: 10.3.98.

O R D E R

S.N. Mallick, VC.

None appears for the petitioner inspite of calls.

It is noted that none appeared for the petitioner on earlier successive occasions from 25.4.97 to 6.2.98. The application is dismissed for default. No order as to costs.


(S. Dasgupta)
Member(A)


(S.N. Mallick)
Vice-Chairman.